

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 1277/2024**

IN THE MATTER OF:

Varun Gulati

... Applicant

Versus

Central Pollution Control Board & Ors.


... Respondents

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...Applicant

Versus

CPCB &Ors.

...Respondent(s)

INSPECTION REPORT ON BEHALF OF THE JOINT COMMITTEE
OF DELHI POLLUTION CONTROL COMMITTEE, CENTRAL
POLLUTION CONTROL BOARD, MUNICIPAL CORPORATION OF
DELHI AND THE DISTRICT MAGISTRATE, NORTH EAST
DISTRICT DELHI WITH RESPECT TO ORDER DATED 08-11-2024

1. Background:

The Hon'ble National Green Tribunal (Principal Bench) (hereinafter referred to as "NGT") vide order dated 08.11.2024 directed as below:

"...7 Having regard to the nature of the allegations made, we also form a Joint Committee comprising of representative of Member Secretary, DPCC, representative of Member Secretary CPCB, Deputy Commissioner, MCD East and the District Magistrate, North East District Delhi who will act as the coordinating agency in the Committee. The Committee will visit the village Gamri, East Delhi and identify all such units that are illegally

operating in that area, especially Respondent No. 7 to 42 and will take appropriate remedial action..."

A copy of the Hon'ble NGT order dated 08.11.2024 is annexed as Annexure-I.

In compliance to the Hon'ble NGT order dated 08.11.2024 in Original Application (hereinafter referred to as "OA").No. 1277/2024, the joint inspection of alleged 36 no. of units/sites (Respondent no. 7 to 42) were carried out by the Joint Committee on 01.01.2025, 02.01.2025, 04.01.2025, 06.01.2025, 11.02.2025 and 14.02.2025. During the joint inspection, officials of BSES and Delhi Police also associated with regard to the action for disconnection of electricity and to maintain law & orders. The addresses of the alleged respondent units/sites were confirmed by the BSES team. Photographs of the site inspections are annexed as Annexure-II.

2. OBSERVATIONS AND ACTION TAKEN BY THE JOINT COMMITTEE.

- i. Out of total 36 alleged sites (Respondent No. 7 to 42) mentioned in the OA, 35 sites were inspected by the joint committee and found existing in the non- conforming areas, and one site was not traceable . The observations/ATR of these respondent sites as follows:

S.No.	Respondent units	Date of inspection	Observation	Action taken
1.	Rahul (Owner) S/O Shokeen, Unit Established At D-165 Gali No. 6, Kh No-328 Gamri Extension, Delhi:- 110053	02.01.2025	During the visit, premises found vacant and no industrial activity was observed. The address of	

	(Respondent no.7& 9)		the respondent 7 & 9 are same.
2.	Mohd Sabir C/O Sourabh 67-A G/F Kh No- 329, D Block, Gali No.14, Gamri Village Delhi 110053 (Respondent no.8)	-	Address not traceable
3.	Ajay Kumar S/O Jai Singh, Kh No-329 G/F VillGamri, Delhi:-110053 (Respondent no.10)	02.01.2025	During the visit, residents found residing in the premises and no industrial activity was observed.
4.	Manoj, Main Road Gamri, Near Taniya Beauty Parlor& Guru Kripa Welding Work, Inside Primary School WaliGali Arvind Nagar, Near Shiv Mandir Delhi:-110053 (Respondent no.11)	01.01.2025 14.02.2025	-During the visit, premises found vacant and no industrial activity was observed. -Site re-inspected on 14.02.2025 and found vacant & no industrial activity was observed
5.	Mr. Anand Kumar, Shri Shyam Properties, Near A-32/2 North Ghonda Main Road GamriDelhi:-11005 (Respondent no.12)	02.01.2025	During the visit, premises found vacant and no industrial activity was observed.
6.	Mr. Anand Kumar H.No. 813, G/F, Kh. No. 115, Bhola Nath Gali, Village Ghonda, Delhi-110053 (Respondent no.13)	01.01.2025	During the visit, residents found residing in the premises and no industrial activity was observed.
7.	Parveen Kumar, H.No-813, G/F, Bhola Nath Gali, Ghonda Delhi:-110053	01.01.2025	During the visit, residents found residing in the premises and no

	(Respondent no.14)		industrial activity was observed.	
8.	Praveen Kumar, H-959, Near Dispensary Bhola Nath Gali, Village Ghonda, Near Dispensary, Delhi: 110053 (Respondent no.15)	01.01.2025	During the visit, premises found vacant and no industrial activity was observed.	
9.	Sagar, 655/A, F/F Kh No-8, Main Gamri Road, Village Ghonda, Delhi:- 110053 (Respondent no.16)	01.01.2025	During the visit, premises found vacant and no industrial activity was observed.	
10.	Israfil, T/O Bablu S/O Lt. Jile Singh A-34/2 F/F Kh No-167, 170, 180, Main Gamri Road Near Govt. Dispansary Delhi 11005 (Respondent no.17)	02.01.2025 06.01.2025	-During the first visit, the premises found locked and a Bhatti was observed from the locked gate at ground floor. -During the verification of show cause notice, injection moulding machines and other machineries observed in a locked room at first floor of the premises.	-Sealing show cause notice served by the MCD department under the DMC act. -Alleged unit sealed by the MCD department on 06.01.2025
11.	Naved, T/O Anand S/O Bhup Singh H. No V-1, F/FL Kh No 115, Bhola Nath Gali, Village Ghonda, Delhi: 110053 (Respondent no.18)	01.01.2025	During the visit, premises found vacant and no industrial activity was observed.	
12.	Anand, S/O Bhup Singh V-629, G/F Kh	01.01.2025	-During the first visit, premises	-Sealing show cause notice

	no. 52, Gali No-5, Arvind Nagar Delhi- 110053 (Respondent no.19)	04.01.2025	found locked. --During the verification of show cause notice, premises found vacant and no industrial activity was observed.	served by the MCD department under the DMC act.
		14.02.2025	-Site re-inspected on 14.02.2025 and found vacant & no industrial activity was observed	
13.	Harish Urf Manu Nagar, S/O Mote Ram, V-154, Gali No.4, Arvind Nagar Delhi-53 (Respondent no.20)	01.01.2025	During the visit, premises found vacant and no industrial activity was observed.	
14.	Harish Urf Manu Nagar, S/O Mote Ram, V-518, Arvind Mohalla, Ghonda, Delhi:- 110053 (Respondent no.21)	01.01.2025	During the visit, residents found residing in the premises and no industrial activity was observed.	
15.	Samay Singh H No-167, F/F, Village Gamri, Near Tikona Mandir, Delhi:- 110053(Respondent no.22)	02.01.2025	During the visit, residents found residing in the premises and no industrial activity was observed.	
16.	Ajay Kumar, HNo- 166 A, Village Gamri Near Choupal, Delhi 110053 (Respondent no.23)	02.01.2025	During the visit, premises found vacant and no industrial activity was observed.	

17.	Gyaniswar, H No-167, VillGamri, Delhi 110053 (Respondent no.24)	02.01.2025	During the visit, residents found residing in the premises and no industrial activity was observed.	
18.	Sourabh, S/O Harmesh H.No. 167, New D-14/211 Kh No-329, Gali No-14, Gamri Extn. Bhajanpura (Respondent no.25)	02.01.2025	During the visit, premises found vacant and no industrial activity was observed.	
19.	Praveen, S/O Vijay B-22/441, 2nd Floor Khno-564, Street No-22, Gamri Bhajanpura, Near Illahabad Bank Delhi:- 110053 (Respondent no.26)	02.01.2025	During the visit, premises found vacant and no industrial activity was observed.	
20.	Rakesh, S/O Sant Ram Hno- 84, G/F, Gali No.1 Gamri Village Delhi:- 110053 (Respondent no.27)	02.01.2025	During the visit, residents found residing in the premises and no industrial activity was observed.	
21.	Satender, H No-129, G/F, Gali No.1 Village Gamri, Near-Ration Office Delhi:- 11005 (Respondent no.28)	02.01.2025	During the visit, construction activity was going on and no industrial activity was observed.	
22.	Ankur, H No-129, F/F, Gali No 1, Village Gamri, Delhi:- 110053 (Respondent no.29)	02.01.2025	During the visit, residents found residing in the premises and no industrial activity was observed.	
23.	Deep Chand, S/O Jagat Singh H-No-167, S/F, Gali No 3, Village Ghamri Near By Tikona Park, Delhi 110053	02.01.2025	During the visit, residents found residing in the premises and no industrial activity was observed.	

	(Respondent no.30)			
24.	Sh.Bijender Choudhary C-8/2, Kh No 588, Main Road GamriSudhamaPuri, Gamri Extn (Respondent no.31)	02.01.2025	Respondent nos. 31 to 33 are having the same address and during the visit, premises found vacant and no industrial activity was observed.	
25.	GhanShyam Mishra, C-8/2, Kh No 588, Gali No 2 SudhamaPuri, Gamri Extn Delhi:- 110053 (Respondent no.32)			
26.	Rajender Yadav, C- 8/2, Kh/No/588, C Block Sudamapuri Delhi: 110053 (Respondent no.33)			
27.	Sumit S/O Rajender Prasad (Tenant Dilsaad&Masroof) H.No. 563, Ambedkar Basti Village Ghonda, Delhi:-110053 (Respondent no.34)	04.01.2025	-During the visit, residents found residing in the premises and no industrial activity was observed.	
28.	RajenderBhati, H. No- 104, G/F Khumara Mohalla, Village Ghonda, Delhi 110053 (Respondent no.35)	01.01.2025 04.01.2025 14.02.2025	-During the first visit, sealing notice was delivered to the respondent. - During the verification of show cause notice, premises found vacant and no industrial activity was observed. -Site re-inspected on 14.02.2025 and found vacant & no industrial activity was	--Sealing show cause notice served by the MCD department under the DMC act.

			observed	
29.	Deepak (Tenant Brijesh & Sajid) H.No- 418, Khumra Mohalla Village Ghonda Delhi:-110053 (Respondent no.36)	01.01.2025 04.01.2025 14.02.2025	-During the first visit, sealing notice was delivered to the respondent. - During the verification of show cause notice, premises found vacant and no industrial activity was observed. -Site re-inspected on 14.02.2025 and found vacant & no industrial activity was observed.	--Sealing show cause notice served by the MCD department under the DMC act.
30.	Nitin S/O Dharmender V-107, G/F, Khumra Mohalla Ambedkar Basti GhondaDelhi:-110053 (Respondent no.37)	01.01.2025 04.01.2025 14.02.2025	-During the first visit, sealing notice was delivered to the respondent. - During the verification of show cause notice, premises found vacant and no industrial activity was observed. -Site re-inspected on 14.02.2025 and found vacant & no industrial activity was observed.	--Sealing show cause notice served by the MCD department under the DMC act.

31.	Dharmender, H.No 563 Ambedkar Basti Village Ghonda Delhi:-110053 (Respondent no.38)	04.01.2025	-During the first visit, residents found residing in the premises and no industrial activity was observed.	
32.	Tarun S/O Lt. Joginder (Tenant Asif) S/O Late Sh Chaman Lal, H.No 563, KhumraMohlla Inside Tabela, Village Ghonda Delhi:-110053 (Respondent no.39)	04.01.2025	-During the first visit, residents found residing in the premises and no industrial activity was observed.	--Sealing show cause notice served by the MCD department under the DMC act.
33.	Tarun S/o Lt. Joginder H.No-570, G/F, Khumra Mohalla Village Ghonda, Delhi:-110053 (Respondent no.40)	14.02.2025	-Acid pickling tanks observed in the premises.	- Sealed by MCD on 14.02.2025
34.	Lt. Kalu Ram W/O Jagresh (Tenant Samsaad) V-107, Khumra Mohalla Inside Tabela, Village Ghonda, Delhi-110053 (Respondent no.41)	01.01.2025 04.01.2025	-During the first visit, sealing notice was delivered to the respondent. - During the verification of show cause notice, premises found vacant and no industrial activity was observed.	--Sealing show cause notice served by the MCD department under the DMC act.
35.	Arun S/O Subey Singh V-55, Arvind Nagar, Near Primary School,Ghonda, Delhi-110053 (Respondent no.42)	01.01.2025 04.01.2025	-During the first visit, sealing notice was delivered to the respondent. - During the verification of	--Sealing show cause notice served by the MCD department under the DMC act.

		14.02.2025	show cause notice, premises found vacant and no industrial activity was observed. --Site re- inspected on 14.02.2025 and found vacant & no industrial activity was observed.	
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ii. It is submitted that during joint inspection dated 14.02.2025, in addition to alleged sites (Respondent nos. 7 to 42), Chimney, Bhatti, machines and traces of coloured effluent in drain were observed at following sites:

- a) Joginder S/o Late Chaman Laal, H.No. 563, Khumra Mohalla, Ghonda, Delhi
- b) Kalu Ram S/o Mr. Chote Lal, H.No. V-107, Khumra Mohalla, Ghonda, Delhi
- c) Smt. Daya Wati, Chaman Laal, H.No. 563, Shop no.4, Ambedkar Basti, Ghonda, Delhi

At aforesaid sites approx. 10-15 units were observed and were found locked.

iii. It is submitted that the Hon'ble Supreme Court in this regard passed a Judgement vide order dated 07.05.2004 in IA No. 22 in W. P. (Civil) No. 4677 of 1985 titled as "M. C. Mehta Vs. Union of India & Ors" for closure of the illegal units from the residential/non-conforming areas in NCT of Delhi. Further, in the aforesaid matter, the Hon'ble Supreme Court vide Order dated 04.11.20219 directed that closure of

Industries in unauthorised/illegal industries in non-conforming areas of Delhi is the responsibility of Zonal Deputy Commissioners of Municipal Corporations. A copy of the Hon'ble Supreme Court order dated 04.11.2019 is annexed as Annexure-III.

- iv. It is submitted that as per order dated 05.01.2023 issued from the office of the Chief Secretary, Govt of NCT that for closure of industries in non-conforming areas including disconnection of electricity and water supply, the implementing agencies are Delhi Municipal Corporations, DISCOMs and Delhi Jal Board. A copy of the order dated 05.01.2023 is annexed as Annexure-IV.

3. RECOMMENDATION BY THE JOINT TEAM

- I. MCD may take appropriate remedial action against the units mentioned in Para 2(ii).
- II. Strict periodical vigilance of the area may be carried out by the MCD to identify and stop the illegal industrial activities.
- III. Campaign may be initiated by MCD, District Administration to sensitize the public regarding information on illegal industrial activities.
- IV. Environmental compensation may be levied by the DPCC on the illegal operating industries.

Chopra
20/2/25

Tehsildar, Seelampur
O/o SDM Seelampur

Prashant
20/2/25

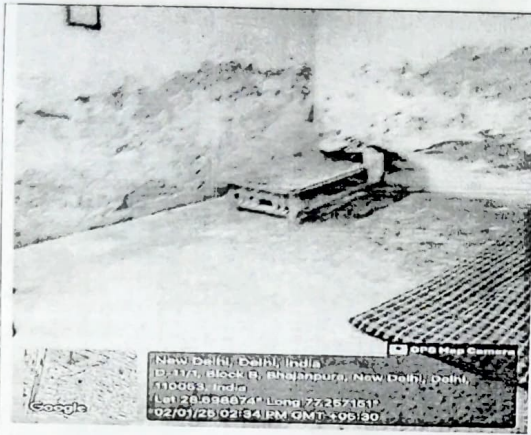
Mr. Prashant Gaurav
JEE, DPCC

Dayal
20/2/25
DAYAL SINGH
MCD, North Zone

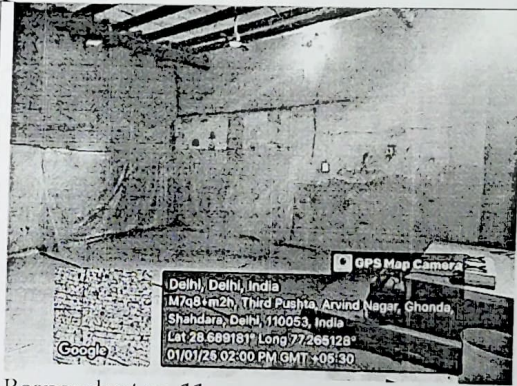
Abdul Muteen
20/02/25

Abdul Muteen
Scientist 'B', CPCB

Photographs taken by the joint team during the visit



The address of the respondent 7 & 9 are same, premises found vacated.

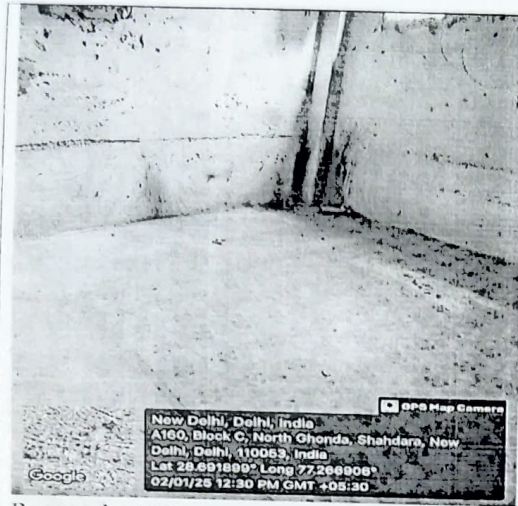


Respondent no.10

Respondent no.11



Respondent no.11 , photo taken during re-inspection



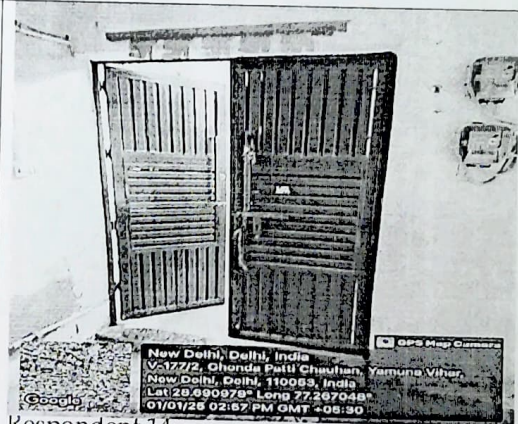
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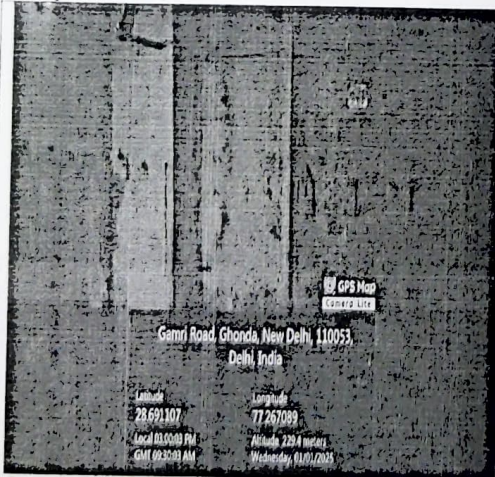
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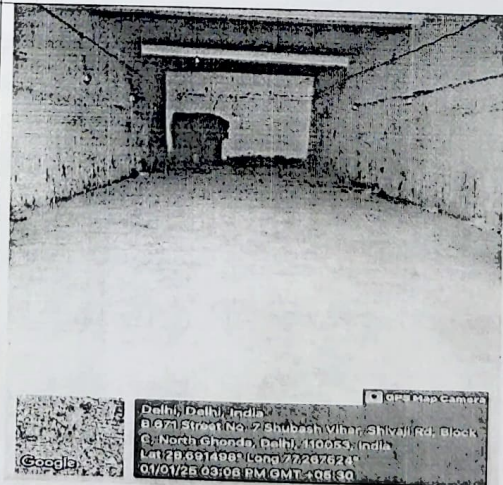
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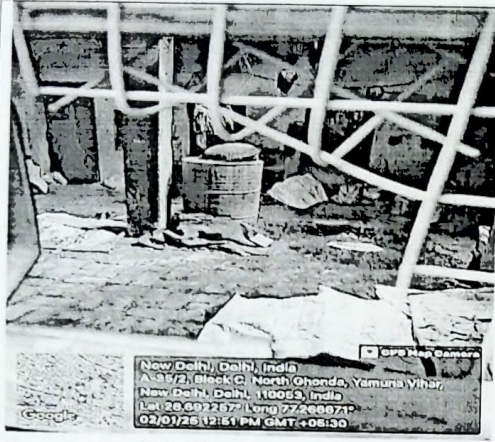
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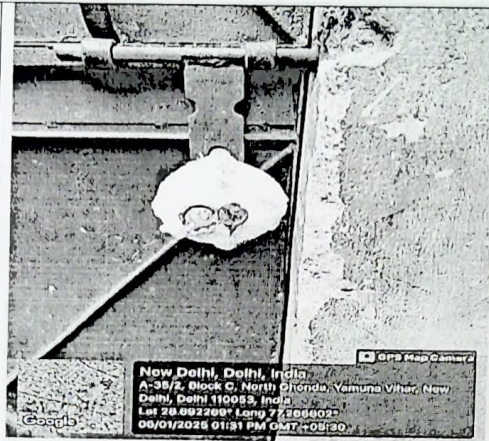
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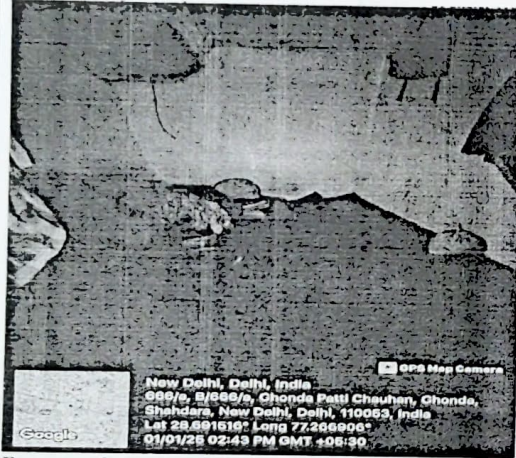
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Respondent 17, Bhatti observed



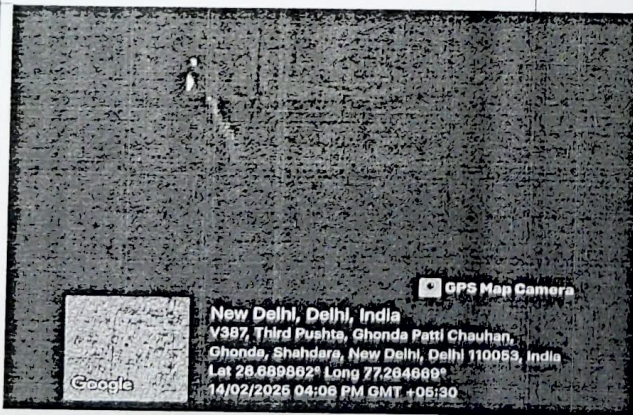
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Respondent no. 18



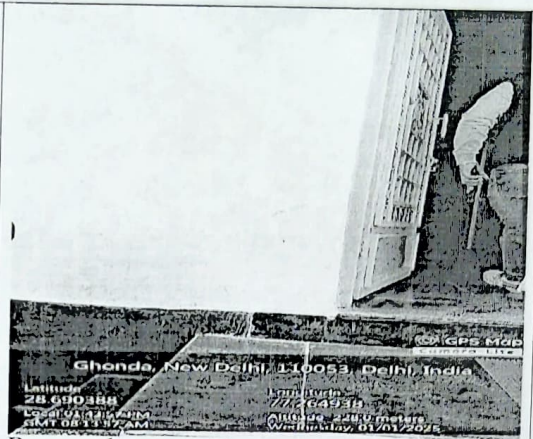
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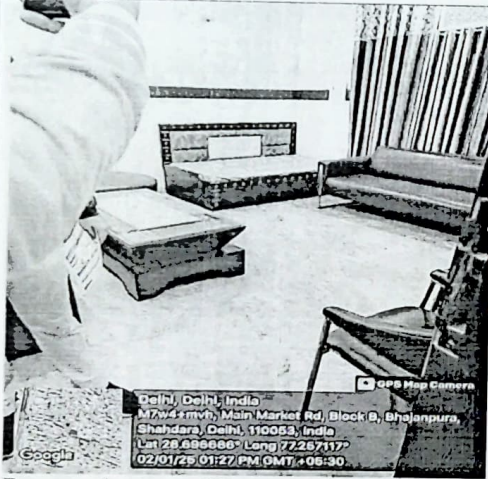
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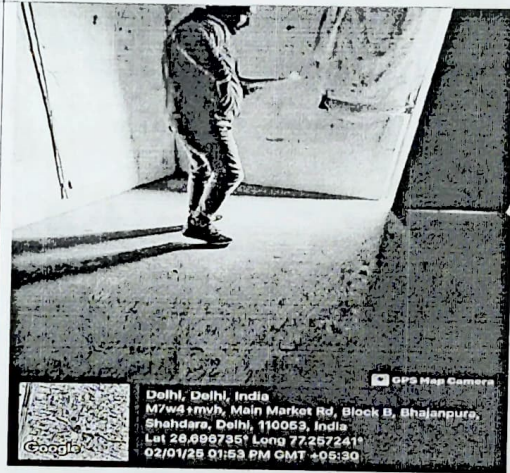
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Respondent no. 21



Respondent no. 22



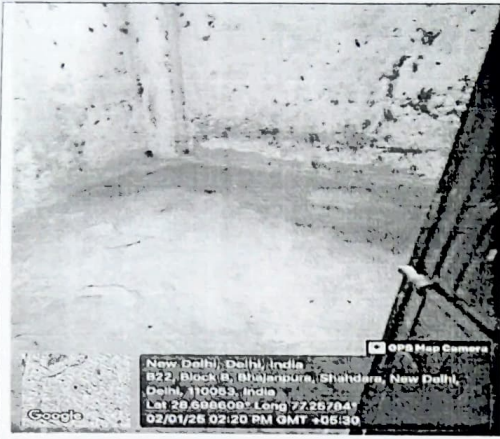
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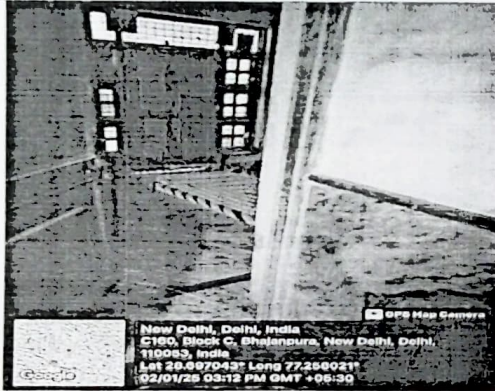
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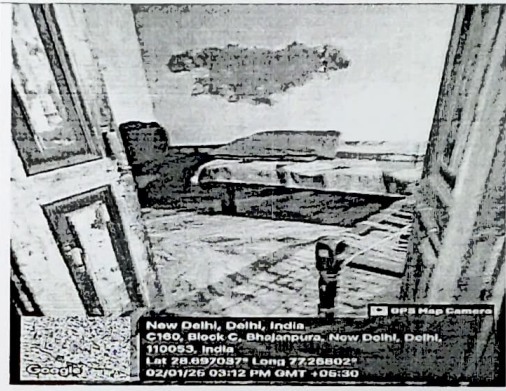
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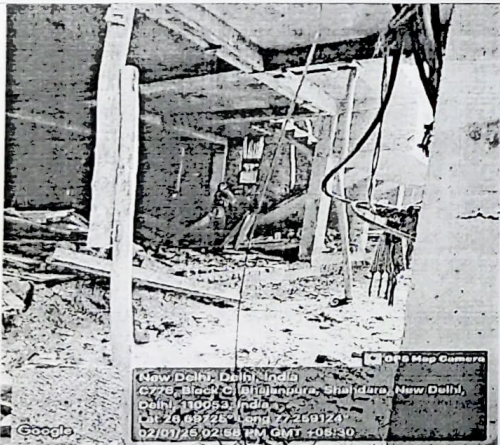
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Respondent no.27



Respondent no.27



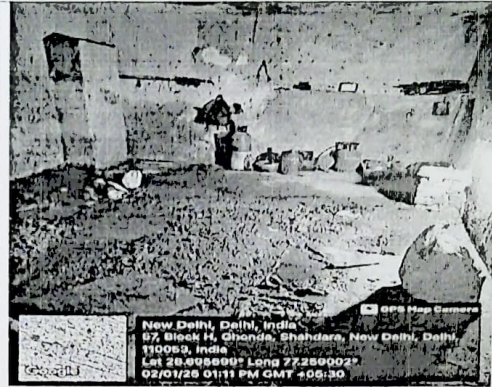
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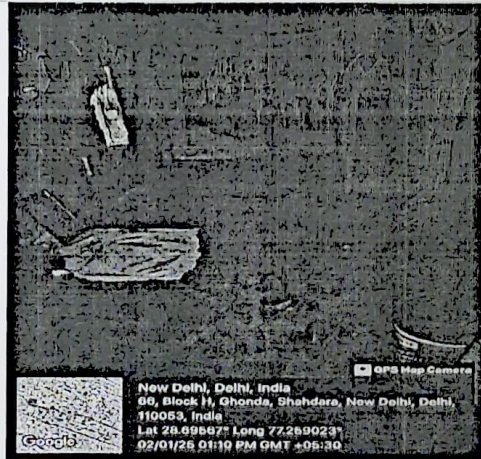
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Respondent no.31-33



Respondent no.31-33



Respondent no.31-33



Respondent no.34



Respondent no.34



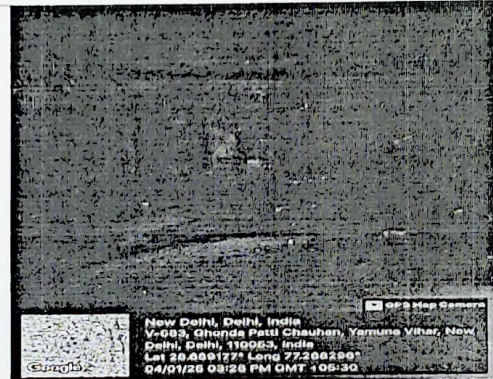
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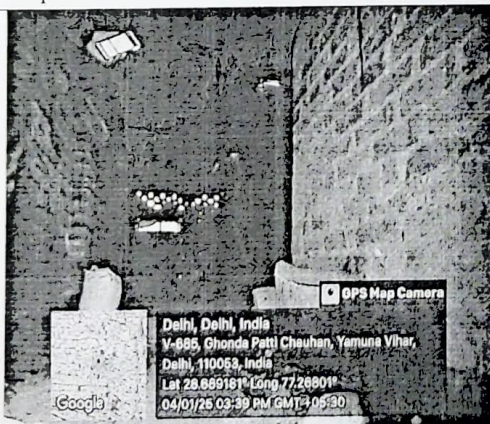
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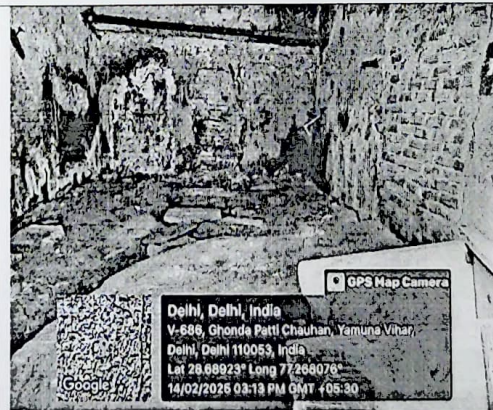
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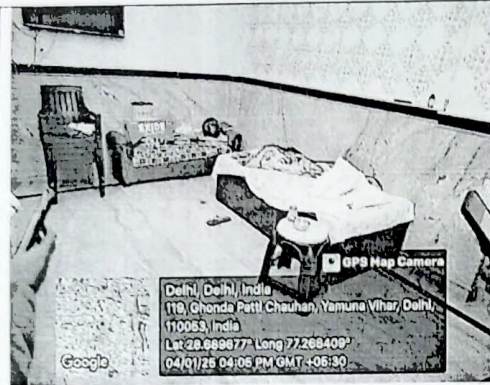
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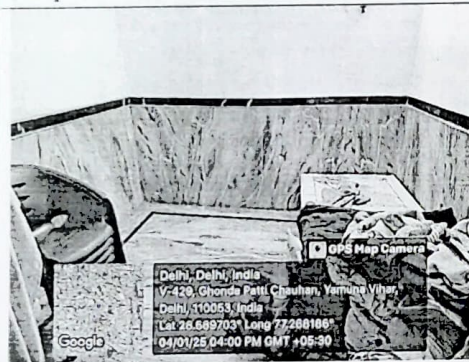
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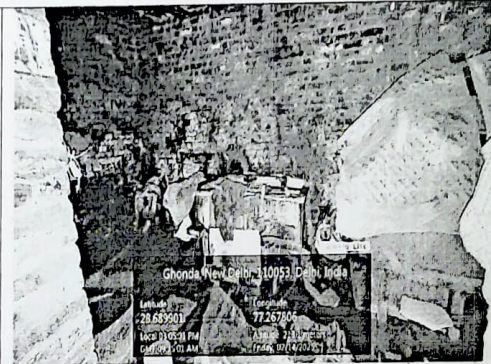
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Respondent no.38



Respondent no.39



Respondent no.40



Respondent no.40



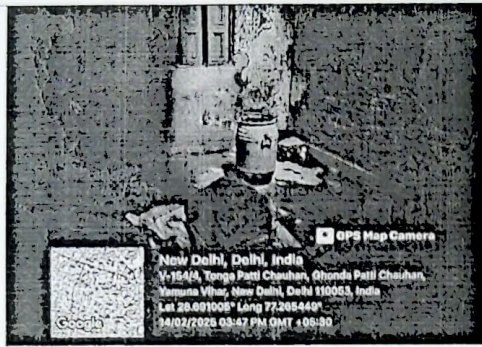
Respondent no.41



Respondent no.42



Respondent no.42



Respondent no.42, ,photo taken during re-inspection

Photographs of additional units

